

the Maulana Azad National Fellowship, *Naya Savera* and *Padho Pardesh* have been discontinued.

Sir, the priorities are clear. This 35-year-old foundation established to honour the legacy of India's first Education Minister has been a beacon of hope for thousands of minority students. The rationale given by the Ministry for the closure is 'to avoid extra cost to the exchequer'. This is absurd. The foundation received zero funds in the last two years. The BJP Government between 2014 and 2022 spent Rs.7,000 crore on advertisements. This organisation was spending just one per cent of it.

Sir, where does this stop? References to Maulana Azad were deleted from NCERT textbooks; the fellowship in his name was discontinued; and now the foundation in his name has been shut down. This is not about politics or *jumlas*.

MR. CHAIRMAN: Thank you.

SHRI MOHAMMED NADIMUL HAQUE: This is about the future of thousands of students from disadvantaged sections of the society. This is not "*sabka saath, sabka vikas*". This is "*kuch logon ka saath, kuch logon ka vikas, baki sab saff*".

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Mohammed Nadimul Haque: Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri A.A. Rahim (Kerala), Shri P. Wilson (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Niranjana Bishi (Odisha), Shrimati Jebi Mather Hisham (Kerala), Ms. Dola Sen (West Bengal), Shri Haris Beeran (Kerala), Dr. V. Sivadasan (Kerala), Shri Jawhar Sircar (West Bengal), Shri Saket Gokhale (West Bengal), Shrimati Mausam Noor (West Bengal), Shri Prakash Chik Baraik (West Bengal) and Shri Samirul Islam (West Bengal).

Shri Sukhendu Sekhar Ray, you have only one minute.

Need to address the crisis of Jute Industry in West Bengal

SHRI SUKHENDU SEKHAR RAY (West Bengal): Many jute mills in West Bengal have drastically reduced their operational shifts in the past few months due to financial constraints and insufficient orders from the States for packaging of food grains with jute bags. Despite its critical role in the agrarian economy, jute is being sold below the Minimum Support Price, destabilizing farmers' finances and discouraging further

cultivation. The implementation of supportive policies has been ineffective, and the Ministry of Textiles has not shown the required assertiveness in addressing the pressing issues of the jute industry. This ineffectiveness is reflected in the reluctance of State Purchasers to place orders with the Jute Commissioners Office, the regulatory authority, for the implementation of the Jute Packaging Materials Act and the Jute and Textiles Control Order. The combined effects of reduced production, sales below MSP and lack of effective support from Central authorities, Jute Commissioner, JCIL and the Ministry of Textiles have created widespread distress. Therefore, I would urge upon the Government to intervene without further loss of time to bail out the jute industry from this critical situation in public interest. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Sukhendu Sekhar Ray: Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri A.A. Rahim (Kerala), Dr. V. Sivadasan (Kerala), Ms. Dola Sen (West Bengal), Shri Niranjan Bishi (Odisha), Shrimati Mausam Noor (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri Samirul Islam (West Bengal), Shri P. Wilson (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Saket Gokhale (West Bengal) and Shri Jawhar Sircar (West Bengal).

12:00 P.M.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Now, Question Hour.

Implementation of PMFME and APC scheme In Tamil Nadu

*46. SHRI P. WILSON: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of food processing units established under PM Formalisation of Micro Food Processing Enterprises (PMFME) in Tamil Nadu;